

MINUTES OF NORMS COMMITTEE (NC-7) OF  
‘PLASTIC & RUBBER PRODUCTS’  
MEETING NO. 17/AM14  
HELD ON 24.07.2013  
UNDER CHAIRMANSHIP OF  
SHRI R. SELVAM, JOINT DGFT, IAS

Meeting No. 17/87-NC-7/2013 of NORMS COMMITTEE (NC-7) dealing with ‘Chapter 39 and 40 of ITC (HS) Code’ held on 24.07.2013 under the Chairmanship of Shri R. Selvam, Joint DGFT, IAS, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting Nos. 16/AM14 held on 17.07.2013.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

**ONLINE CASES**

|   |                                |                                             |                                            |                       |
|---|--------------------------------|---------------------------------------------|--------------------------------------------|-----------------------|
| 1 | Case No.:7/41/87-ALC1/2011     | Party Name:GEM POLYTECH INDUSTRIES PVT.LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | Status: Deferred      |
|   | HQ File :01/87/050/00316/AM12/ | RLA File :02/24/040/00157/AM12/             | Lic.No/Date:0210170358<br>08.12.2011       | Defer Date:07.08.2013 |

**Decision:** A D/L No. 46011/18/2011-PC.II dated 03.05.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 16.05.2013 and 10.07.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.

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| 2 | <b>Case No.:12/4/87-ALC1/2012</b>                                                                                                                                                                                                                         | Party Name:M.P. DYE CHEM INDUSTRIES PVT. LIMITED., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00020/AM13/                                                                                                                                                                                                                            | RLA File :11/24/040/00008/AM12/                    | Lic.No/Date:1110026941<br>19.03.2012       | Defer Date:14.08.2013   |
|   | <b>Decision:</b> A D/L No. 46011/71/2012-PC-II, dated 13.03.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 08.07.2013. Comments awaited from D/o C&PC. |                                                    |                                            |                         |

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| 3 | <b>Case No.:29/21/87-ALC1/2012</b>                                                                                                                                                                                                                                     | Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00171/AM13/                                                                                                                                                                                                                                         | RLA File :09/24/040/00622/AM12/               | Lic.No/Date:0910052053<br>04.04.2012       | Defer Date:14.08.2013   |
|   | <b>Decision:</b> A D/L No. 46011/22/2012-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 03.06.2013 and 10.07.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                               |                                            |                         |

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| 4 | <b>Case No.:2/10/84-ALC3/2012</b>                                                                                                                                                                                                         | Party Name:KARAM MALTIPACK PVT. LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|   | HQ File :01/84/050/00053/AM13/                                                                                                                                                                                                            | RLA File :24/24/040/00004/AM13/       | Lic.No/Date:2410036449<br>29.05.2012       | Defer Date:07.08.2013   |
|   | <b>Decision:</b> A D/L No. 46011/91/2012-PC.II dated 11.04.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 08.05.2013 and 02.07.2013 (Final Reminder) giving 15 days time for submission of information. |                                       |                                            |                         |

Reply awaited from the firm.

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| 5 | <b>Case No.:5/33/87-ALC1/2012</b>                                                                                                                                                                                                                                      | Party Name:MRC ICLEAN SYSTEMS<br>PRIVATE LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00275/AM13/                                                                                                                                                                                                                                         | RLA File :09/24/040/00305/AM13/                  | Lic.No/Date:0910053849<br>18.09.2012       | Defer Date:14.08.2013   |
|   | <b>Decision:</b> A D/L No. 46011/22/2012-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 03.06.2013 and 10.07.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                                  |                                            |                         |

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| 6 | <b>Case No.:13/37/87-ALC1/2012</b>                                                                                                                                                                                                                                     | Party Name:MRC ICLEAN SYSTEMS<br>PRIVATE LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00311/AM13/                                                                                                                                                                                                                                         | RLA File :09/24/040/00323/AM13/                  | Lic.No/Date:0910054015<br>10.10.2012       | Defer Date:14.08.2013   |
|   | <b>Decision:</b> A D/L No. 46011/22/2012-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 03.06.2013 and 10.07.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                                  |                                            |                         |

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| 7 | <b>Case No.:7/34/87-ALC1/2012</b>                                                                                                                                                                                                                         | Party Name:SAFE FLEX<br>INTERNATIONAL LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00285/AM13/                                                                                                                                                                                                                            | RLA File :13/24/040/00029/AM13/             | Lic.No/Date:1310041368<br>18.10.2012       | Defer Date:14.08.2013   |
|   | <b>Decision:</b> A D/L No. 46011/21/2013-PC-II, dated 04.04.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 08.07.2013. Comments awaited from D/o C&PC. |                                             |                                            |                         |

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| 8 | <b>Case No.:8/44/87-ALC1/2012</b>                                                                                                                                                                                                                                                  | Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00366/AM13/                                                                                                                                                                                                                                                     | RLA File :02/24/040/00150/AM13/                        | Lic.No/Date:0210185310<br>10.01.2013       | Defer Date:07.08.2013   |
|   | <b>Decision:</b> A D/L No. 46011/47/2011-PC.II dated 06.03.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 26.04.2013, 04.06.2013 and 10.07.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                                        |                                            |                         |

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| 9 | <b>Case No.:8/50/87-ALC1/2012</b>                                                                                                                                                                                                                                      | Party Name:INDOBOND INDUSTRIES  | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00432/AM13/                                                                                                                                                                                                                                         | RLA File :05/23/040/00414/AM13/ | Lic.No/Date:0510343235<br>14.01.2013       | Defer Date:07.08.2013   |
|   | <b>Decision:</b> A D/L No. 46011/27/2013-PC.II dated 29.04.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 15.05.2013 and 21.06.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                 |                                            |                         |

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| 10 | <b>Case No.:6/50/87-ALC1/2012</b>                                                                                                                                                                                                                          | Party Name:PIDILITE INDUSTRIES LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00430/AM13/                                                                                                                                                                                                                             | RLA File :03/95/040/00634/AM13/        | Lic.No/Date:0310721017<br>16.01.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/103/2009-PC-II, dated 03.05.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 10.07.2013. Comments awaited from D/o C&PC. |                                        |                                            |                         |

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| 11 | <b>Case No.:19/50/87-ALC1/2012</b> | Party Name:KALPENA INDUSTRIES LIMITED, | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00443/AM13/     | RLA File :03/94/040/00870/AM13/        | Lic.No/Date:0310721100<br>17.01.2013       | Defer Date:07.08.2013   |

**Decision:** A copy of application has been forwarded to D/o C&PC on 08.03.2013 and 03.06.2013. Comments awaited from D/o C&PC.

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| 12 | <b>Case No.:</b> 5/47/87-ALC1/2012                                                                                                                                                                                                                     | Party Name:SASA RUBBERS PRIVATE LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00417/AM13/                                                                                                                                                                                                                         | RLA File :24/24/040/00019/AM13/         | Lic.No/Date:2410037977<br>21.01.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A D/L was issued by DIPP to firm through e-mail on 17.05.2013. This was followed by Reminders from DGFT on 04.06.2013 and 10.07.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                         |                                            |                         |

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| 13 | <b>Case No.:</b> 20/50/87-ALC1/2012                                                                                                                                                                                                                      | Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00444/AM13/                                                                                                                                                                                                                           | RLA File :03/94/040/00879/AM13/           | Lic.No/Date:0310722089<br>28.01.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/35/2008-PC-II, dated 29.04.2013 was issued by D/o of C&PC to firm. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                           |                                            |                         |

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| 14 | <b>Case No.:</b> 3/47/87-ALC1/2012                                                                                                                                                                                                                   | Party Name:SYNERGY POLYMERS (INDIA) PVT. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00415/AM13/                                                                                                                                                                                                                       | RLA File :04/24/040/00238/AM13/               | Lic.No/Date:0410142960<br>30.01.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/16/2013-PC.II dated 04.04.2013 was issued by D/o C&PC to firm. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC. |                                               |                                            |                         |

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| 15 | <b>Case No.:</b> 1/52/87-ALC1/2012                                                                                                                                                                                                                       | Party Name:INDOFIL INDUSTRIES LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00462/AM13/                                                                                                                                                                                                                           | RLA File :03/94/040/00968/AM13/    | Lic.No/Date:0310723866<br>13.02.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/03/2013-PC-II, dated 22.04.2013 was issued by D/o of C&PC to firm. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.07.2013. Comments awaited from D/o C&PC. |                                    |                                            |                         |

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| 16 | <b>Case No.:</b> 18/7/87-ALC1/2013                                                                                   | Party Name:SWASTIK POLYMERS     | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00030/AM14/                                                                                       | RLA File :05/24/040/00424/AM13/ | Lic.No/Date:0510346244<br>15.02.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 09.05.2013. Comments awaited from D/o C&PC. |                                 |                                            |                         |

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| 17 | <b>Case No.:</b> 12/1/87-ALC1/2013                                                                                                                                                                                                                        | Party Name:JYOTI VINYL LTD      | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00487/AM13/                                                                                                                                                                                                                            | RLA File :34/24/040/00262/AM13/ | Lic.No/Date:3410036184<br>19.02.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/38/2013-PC-II, dated 28.05.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 08.07.2013. Comments awaited from D/o C&PC. |                                 |                                            |                         |

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|  | <b>Case No.:</b> 3/51/87-ALC1/2012 | Party Name:GARGI HUTTENES<br>ALBERTUS PVT. LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
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| 18                                                                                                                                                                                                                                                        | HQ File :01/87/050/00459/AM13/ | RLA File :03/94/040/00251/AM13/ | Lic.No/Date:0310724980<br>20.02.2013 | Defer Date:14.08.2013 |
| <b>Decision:</b> A D/L No. 46011/32/2013-PC-II, dated 14.05.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC. |                                |                                 |                                      |                       |

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| 19                                                                                                                                                                                                                                                        | <b>Case No.:4/51/87-ALC1/2012</b> | Party Name:GARGI HUTTENES<br>ALBERTUS PVT. LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|                                                                                                                                                                                                                                                           | HQ File :01/87/050/00460/AM13/    | RLA File :03/94/040/00258/AM13/                  | Lic.No/Date:0310724974<br>20.02.2013       | Defer Date:14.08.2013   |
| <b>Decision:</b> A D/L No. 46011/32/2013-PC-II, dated 14.05.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC. |                                   |                                                  |                                            |                         |

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| 20                                                                                                                                                                                                                                                        | <b>Case No.:13/1/87-ALC1/2013</b> | Party Name:BANSHI BADAN MANDAL, | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|                                                                                                                                                                                                                                                           | HQ File :01/87/050/00488/AM13/    | RLA File :02/24/040/00182/AM13/ | Lic.No/Date:0210186772<br>22.02.2013       | Defer Date:14.08.2013   |
| <b>Decision:</b> A D/L No. 46011/31/2013-PC-II, dated 28.04.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.07.2013. Comments awaited from D/o C&PC. |                                   |                                 |                                            |                         |

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| 21                                                                                                                                                                                                                                                        | <b>Case No.:15/1/87-ALC1/2013</b> | Party Name:SINGHAL INDUSTRIES PVT.<br>LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|                                                                                                                                                                                                                                                           | HQ File :01/87/050/00490/AM13/    | RLA File :08/24/040/00393/AM13/            | Lic.No/Date:0810118843<br>26.02.2013       | Defer Date:07.08.2013   |
| <b>Decision:</b> A D/L No. 46011/03/2013-PC-II, dated 28.05.2013 was issued by D/o of C&PC to firm. In response to above, D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                   |                                            |                                            |                         |

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| 22 | <b>Case No.:4/3/87-ALC1/2013</b>                                                                                                                                                                                                                         | Party Name:INDOFIL INDUSTRIES LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00007/AM14/                                                                                                                                                                                                                           | RLA File :03/94/040/01006/AM13/    | Lic.No/Date:0310725682<br>26.02.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/03/2013-PC-II, dated 28.05.2013 was issued by D/o of C&PC to firm. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.07.2013. Comments awaited from D/o C&PC. |                                    |                                            |                         |

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| 23 | <b>Case No.:5/3/87-ALC1/2013</b>                                                                                                                                                                                                                         | Party Name:INDOFIL INDUSTRIES LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00008/AM14/                                                                                                                                                                                                                           | RLA File :03/94/040/01007/AM13/    | Lic.No/Date:0310725678<br>26.02.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/03/2013-PC-II, dated 28.05.2013 was issued by D/o of C&PC to firm. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.07.2013. Comments awaited from D/o C&PC. |                                    |                                            |                         |

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| 24 | <b>Case No.:5/2/87-ALC1/2013</b>                                                                                                                                                                                                                                       | Party Name:SOLTEX PETRO PRODUCTS LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00001/AM14/                                                                                                                                                                                                                                         | RLA File :03/95/040/00928/AM13/       | Lic.No/Date:0310726118<br>28.02.2013       | Defer Date:21.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/40/2013-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 04.06.2013 and 12.07.2013 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm. |                                       |                                            |                         |

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| 25                                                                                                                   | <b>Case No.:31/50/87-ALC1/2012</b> | Party Name:ESTER INDUSTRIES LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|                                                                                                                      | HQ File :01/87/050/00455/AM13/     | RLA File :05/23/040/00485/AM13/ | Lic.No/Date:0510347956<br>01.03.2013       | Defer Date:14.08.2013   |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 05.04.2013. Comments awaited from D/o C&PC. |                                    |                                 |                                            |                         |

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| 26                                                                                                                   | <b>Case No.:32/7/87-ALC1/2013</b> | Party Name:SHAKUN POLYMERS<br>LIMITED, | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|                                                                                                                      | HQ File :01/87/050/00044/AM14/    | RLA File :34/24/040/00300/AM13/        | Lic.No/Date:3410036360<br>11.03.2013       | Defer Date:07.08.2013   |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 09.05.2013. Comments awaited from D/o C&PC. |                                   |                                        |                                            |                         |

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| 27                                                                                                                                                                                                                                                                          | <b>Case No.:7/2/87-ALC1/2013</b> | Party Name:VINYL TUBES PVT.LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>  |
|                                                                                                                                                                                                                                                                             | HQ File :01/87/050/00003/AM14/   | RLA File :05/24/040/00453/AM13/  | Lic.No/Date:0510348870<br>12.03.2013       | Defer<br>Date:14.08.2013 |
| <b>Decision:</b> A D/L No. 46011/39/2013-PC.II dated 28.05.2013 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 04.06.2013 and 12.07.2013 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm. |                                  |                                  |                                            |                          |

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| 28                                                                                                                                                                                                                                                       | <b>Case No.:14/52/87-ALC1/2012</b> | Party Name:KHUSHBU SALES PVT. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|                                                                                                                                                                                                                                                          | HQ File :01/87/050/00475/AM13/     | RLA File :08/24/040/00444/AM13/    | Lic.No/Date:0810119493<br>18.03.2013       | Defer Date:14.08.2013   |
| <b>Decision:</b> A D/L No. 46011/43/2013-PC-II, dated 28.05.2013 was issued by D/o of C&PC to firm. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 08.07.2013. Comments awaited from D/o C&PC. |                                    |                                    |                                            |                         |

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| 29 | <b>Case No.:</b> 1/1/87-ALC1/2013                                                                                                                                                                                                                        | Party Name:KHUSHBU SALES PVT. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00476/AM13/                                                                                                                                                                                                                           | RLA File :08/24/040/00452/AM13/    | Lic.No/Date:0810119578<br>20.03.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/43/2013-PC-II, dated 28.05.2013 was issued by D/o of C&PC to firm. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 08.07.2013. Comments awaited from D/o C&PC. |                                    |                                            |                         |

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| 30 | <b>Case No.:</b> 1/7/87-ALC1/2013                                                                                                                                                                                                                        | Party Name:KHUSHBU SALES PVT. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00013/AM14/                                                                                                                                                                                                                           | RLA File :08/24/040/00471/AM13/    | Lic.No/Date:0810119904<br>02.04.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A D/L No. 46011/43/2013-PC-II, dated 28.05.2013 was issued by D/o of C&PC to firm. In response to above D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 08.07.2013. Comments awaited from D/o C&PC. |                                    |                                            |                         |

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| Case No.:7/3/87-ALC1/2013                              | Party Name:GARWARE<br>ELASTOMERICS LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013                                                                                                                       | Status: Approved |     |               |                                         |
| HQ File :01/87/050/00010/AM14/                         | RLA File :31/83/040/00218/AM13/         | Lic.No/Date:3110057827<br>05.04.2013                                                                                                                             | Defer Date:      |     |               |                                         |
| Application: Request is for adhoc norms for following: |                                         |                                                                                                                                                                  |                  |     |               |                                         |
| Sl.No.                                                 | ITCHS Code                              | EXPORT ITEM                                                                                                                                                      | Qty              | UOM | FOB/FOR (Rs.) | FOB/FOR (in Currency of<br>realisation) |
| 1                                                      | 40051000                                | 62/0- Unvulcanised Rubber Compound in sheet<br>form Along with Vulcanizing Agent.<br>Unvulcanised Rubber Compound in sheet form<br>Along with Vulcanizing Agent. | 3000000.000      | K.G | 690000000.00  | 13142857.00 US Dollars                  |

|               |                   |                                               |             |              |                  | <b>Total</b>            | 690,000,000.00                           | 13,142,857.00                                      |
|---------------|-------------------|-----------------------------------------------|-------------|--------------|------------------|-------------------------|------------------------------------------|----------------------------------------------------|
| <b>Sl.No.</b> | <b>ITCHS Code</b> | <b>IMPORT ITEM</b>                            | <b>Qty</b>  | <b>UOM</b>   | <b>CIF (Rs.)</b> | <b>CIF (Currency)</b>   | <b>Total exemption from Customs duty</b> | <b>Limiting Factor (Value/Qty/Value &amp; Qty)</b> |
| 1             | 40012200          | Natural Rubber / Synthetic Rubber - Any Grade | 2187390.000 | K.G          | 481,225,800.00   | 8,994,874.77 US Dollars | 140,230,728.42                           | Qty                                                |
| 2             | 28170000          | Activators - Any Grade                        | 66000.000   | K.G          | 7,722,000.00     | 144,336.45 US Dollars   | 2,016,293.35                             | Qty                                                |
| 3             | 38123000          | Antioxidants - Any Grade                      | 28050.000   | K.G          | 43,477,500.00    | 812,663.55 US Dollars   | 12,669,481.76                            | Qty                                                |
| 4             | 38121000          | Accelerators - Any Grade                      | 39900.000   | K.G          | 12,488,700.00    | 233,433.64 US Dollars   | 3,260,927.58                             | Qty                                                |
| 5             | 38249000          | Peptizers & Lubricants - Any Grade            | 3000.000    | K.G          | 1,449,000.00     | 27,084.11 US Dollars    | 378,348.75                               | Qty                                                |
| 6             | 29420000          | Retarder - Any Grade                          | 150.000     | K.G          | 1,500.00         | 28.04 US Dollars        | 437.10                                   | Qty                                                |
| 7             | 38123000          | Vulcanising Agent - Any Grade                 | 30000.000   | K.G          | 18,990,000.00    | 354,953.27 US Dollars   | 5,533,746.39                             | Qty                                                |
| 8             | 28112900          | Filler - Any Grade                            | 60000.000   | K.G          | 3,000,000.00     | 56,074.77 US Dollars    | 874,209.54                               | Qty                                                |
| 9             | 29157000          | Co-activator - Any Grade                      | 43800.000   | K.G          | 2,890,800.00     | 54,033.64 US Dollars    | 754,817.51                               | Qty                                                |
| 10            | 32061900          | Pigment / Dyes - Any Grade                    | 165000.000  | K.G          | 25,575,000.00    | 478,037.38 US Dollars   | 7,452,636.33                             | Qty                                                |
| 11            | 38249000          | Deodorants - Any Grade                        | 1710.000    | K.G          | 684,000.00       | 12,785.05 US Dollars    | 199,319.78                               | Qty                                                |
|               |                   |                                               |             | <b>Total</b> | 597,504,300.00   | 11,168,304.67           |                                          |                                                    |

**Decision:** According to the technical comments of DIPP dated 22.07.2013, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b> | <b>QTY</b> | <b>IMPORT ITEM</b> | <b>QTY</b> |
|--------------------|------------|--------------------|------------|
|--------------------|------------|--------------------|------------|

|                                                                                                 |      |                                                   |            |
|-------------------------------------------------------------------------------------------------|------|---------------------------------------------------|------------|
| Unvulcanised Rubber Compound in sheet form along with vulcanizing agent                         | 1 kg | 1. Natural Rubber / Synthetic Rubber: - Any Grade | 0.72913 kg |
|                                                                                                 |      | 2. Activators:- Any Grade                         | 0.0220 kg  |
|                                                                                                 |      | 3. Antioxidants:- - Any Grade                     | 0.0094 kg  |
|                                                                                                 |      | 4. Accelerators: - Any Grade                      | 0.0133 kg  |
|                                                                                                 |      | 5. Peptisizers & Lubricants: - Any Grade          | 0.0010 kg  |
|                                                                                                 |      | 6. Retarder: - Any Grade                          | 0.00005 kg |
|                                                                                                 |      | 7. Vulcanising Agent:- Any Grade                  | 0.0100 kg  |
|                                                                                                 |      | 8. Filler: - Any Grade                            | 0.0200 kg  |
|                                                                                                 |      | 9. Co-activator: - Any Grade                      | 0.0146 kg  |
|                                                                                                 |      | 10. Pigment / Dyes: - Any Grade                   | 0.0550 kg  |
|                                                                                                 |      | 11. Deodorants: - Any Grade                       | 0.00057 kg |
| Note: (i) The value Cap on Import Item at S. No. 3, 4, 5 & 6 together up to 7% of FOB value.    |      |                                                   |            |
| (ii) Exporter should account for min. 0.707 kgs. of Relevant Rubber in total of Export Product. |      | 1 kg                                              |            |

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|----|----------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|-----------------------|
| 32 | Case No.:5/13/87-ALC1/2013                                                                                           | Party Name:LANXESS INDIA PVT.LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | Status: Deferred      |
|    | HQ File :01/87/050/00071/AM14/                                                                                       | RLA File :03/95/040/00972/AM13/   | Lic.No/Date:0310731577<br>17.04.2013       | Defer Date:07.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                   |                                            |                       |

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| Case No.:2/13/87-ALC1/2013 | Party Name:EXPANDED POLYMER | Meet No/Date:17/87-ALC1/2013 | Status: Approved |
|----------------------------|-----------------------------|------------------------------|------------------|

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|--------------------------------|---------------------------------|--------------------------------------|-------------|
|                                | SYSTEMS PVT. LTD                | 24.07.2013                           |             |
| HQ File :01/87/050/00068/AM14/ | RLA File :03/94/040/01135/AM13/ | Lic.No/Date:0310732097<br>22.04.2013 | Defer Date: |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                               | Qty       | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |  |  |
|--------|------------|-------------------------------------------|-----------|--------------|---------------|--------------------------------------|--|--|
| 1      | 39072090   | 62/0- EXAPOL SU 490 B<br>Polyether Polyol | 12825.000 | K.G          | 1419727.50    | 26291.25 US Dollars                  |  |  |
|        |            |                                           |           | <b>Total</b> | 1,419,727.50  | 26,291.25                            |  |  |

  

| Sl.No. | ITCHS Code | IMPORT ITEM        | Qty      | UOM          | CIF (Rs.)  | CIF (Currency)          | Total exemption from<br>Customs duty | Limiting Factor<br>(Value/Qty/Value & Qty) |
|--------|------------|--------------------|----------|--------------|------------|-------------------------|--------------------------------------|--------------------------------------------|
| 1      | 29102000   | Propylene<br>Oxide | 8951.850 | K.G          | 895,185.00 | 16,425.00 US<br>Dollars | 250,652.00                           | Qty                                        |
| 2      | 29054500   | Glycerine          | 1712.138 | K.G          | 90,743.00  | 1,665.00 US<br>Dollars  | 25,408.00                            | Qty                                        |
|        |            |                    |          | <b>Total</b> | 985,928.00 | 18,090.00               |                                      |                                            |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 47/87-ALC1/2012 dated 20.02.2013, following adhoc norms are **approved**:

| EXPORT ITEM                         | QTY  | IMPORT ITEM         | QTY       |
|-------------------------------------|------|---------------------|-----------|
| EXAPOL SU 490 B<br>Polyether Polyol | 1 kg | 1. Propylene Oxide  | 0.6980 kg |
|                                     |      | 2. Propylene Glycol | 0.1335 kg |

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|----|----------------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|-------------------------|
| 34 | <b>Case No.:3/13/87-ALC1/2013</b>                                                                                    | Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00069/AM14/                                                                                       | RLA File :03/94/040/01139/AM13/              | Lic.No/Date:0310732101<br>22.04.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                              |                                            |                         |

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|----|----------------------------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|-------------------------|
| 35 | <b>Case No.:4/13/87-ALC1/2013</b>                                                                                    | Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00070/AM14/                                                                                       | RLA File :03/94/040/01142/AM13/              | Lic.No/Date:0310732106<br>22.04.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                              |                                            |                         |

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|----|----------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-------------------------|
| 36 | <b>Case No.:6/13/87-ALC1/2013</b>                                                                                    | Party Name:PIDILITE INDUSTRIES LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00072/AM14/                                                                                       | RLA File :03/95/040/01004/AM13/        | Lic.No/Date:0310732631<br>26.04.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                        |                                            |                         |

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|----|----------------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-------------------------|
| 37 | <b>Case No.:15/13/87-ALC1/2013</b>                                                                                   | Party Name:GUJARAT FLUORO CHEMICALS LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00081/AM14/                                                                                       | RLA File :34/24/040/00010/AM14/         | Lic.No/Date:3410036728<br>26.04.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                         |                                            |                         |

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|----|----------------------------------------------------------------------------------------------------------------------|--------------------------------------------|--------------------------------------------|-------------------------|
| 38 | <b>Case No.:16/13/87-ALC1/2013</b>                                                                                   | Party Name:GUJARAT FLUORO<br>CHEMICALS LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00082/AM14/                                                                                       | RLA File :34/24/040/00011/AM14/            | Lic.No/Date:3410036729<br>26.04.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                            |                                            |                         |

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| 39 | <b>Case No.:14/9/87-ALC1/2013</b>                                                                                                                                                                                        | Party Name:KOHINOOR INDIA PVT.LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00059/AM14/                                                                                                                                                                                           | RLA File :30/24/040/00004/AM14/   | Lic.No/Date:3010093524<br>30.04.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A D/L No. 7/264/2012-TSW dated 11.06.2013 was issued by DIPP to firm. This was followed by Reminder from DGFT on 01.07.2013 giving 15 days time for submission of information. Reply awaited from firm. |                                   |                                            |                         |

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| 40 | <b>Case No.:12/13/87-ALC1/2013</b>                                                                                   | Party Name:DHARIYAL POLYMERS<br>PVT.LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00078/AM14/                                                                                       | RLA File :08/24/040/00030/AM14/          | Lic.No/Date:0810120613<br>30.04.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                          |                                            |                         |

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| 41 | <b>Case No.:11/14/87-ALC1/2013</b>                                                                                   | Party Name:ATUL LIMITED,        | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00094/AM14/                                                                                       | RLA File :08/24/040/00034/AM14/ | Lic.No/Date:0810120704<br>02.05.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                 |                                            |                         |

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| 42 | <b>Case No.:10/9/87-ALC1/2013</b>                                                                            | Party Name:EASTMAN<br>RECLAMATIONS | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00055/AM14/                                                                               | RLA File :30/24/040/00002/AM14/    | Lic.No/Date:3010093640<br>03.05.2013       | Defer Date:21.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 24.05.2013. Comments awaited from DIPP. |                                    |                                            |                         |

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| 43 | <b>Case No.:7/17/87-ALC1/2013</b>                                                                            | Party Name:BALKRISHNA INDUSTRIES<br>LIMITED, | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00114/AM14/                                                                               | RLA File :03/94/040/00062/AM14/              | Lic.No/Date:0310733671<br>08.05.2013       | Defer Date:<br>21.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 23.07.2013. Comments awaited from DIPP. |                                              |                                            |                           |

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|----|----------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|--------------------------------------------|---------------------------|
| 44 | <b>Case No.:8/17/87-ALC1/2013</b>                                                                                    | Party Name:EXPANDED POLYMER<br>SYSTEMS PVT. LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00115/AM14/                                                                                       | RLA File :03/94/040/00081/AM14/                 | Lic.No/Date:0310733797<br>09.05.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                                 |                                            |                           |

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| 45 | <b>Case No.:7/14/87-ALC1/2013</b>                                                                                    | Party Name:RELIANCE INDUSTRIES<br>LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00090/AM14/                                                                                       | RLA File :03/95/040/00073/AM14/        | Lic.No/Date:0310734093<br>13.05.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                        |                                            |                         |

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|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|--------------------------------------------|--------------------------|
| 46 | <b>Case No.:10/14/87-ALC1/2013</b>                                                                                                                           | Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00093/AM14/                                                                                                                               | RLA File :03/95/040/00105/AM14/                       | Lic.No/Date:0310734080<br>13.05.2013       | Defer<br>Date:07.08.2013 |
|    | <b>Decision:</b> RLA, Mumbai has been requested through e-mail on 16.07.2013 for furnishing application expeditiously. Application awaited from RLA, Mumbai. |                                                       |                                            |                          |

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|----|----------------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|--------------------------|
| 47 | <b>Case No.:6/17/87-ALC1/2013</b>                                                                                    | Party Name:KALPENA INDUSTRIES LIMITED, | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00113/AM14/                                                                                       | RLA File :03/94/040/00053/AM14/        | Lic.No/Date:0310734137<br>13.05.2013       | Defer<br>Date:07.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                        |                                            |                          |

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|----|--------------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|--------------------------|
| 48 | <b>Case No.:9/17/87-ALC1/2013</b>                                                                            | Party Name:BALKRISHNA INDUSTRIES LIMITED, | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>  |
|    | HQ File :01/87/050/00116/AM14/                                                                               | RLA File :03/94/040/00086/AM14/           | Lic.No/Date:0310734131<br>13.05.2013       | Defer<br>Date:21.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 23.07.2013. Comments awaited from DIPP. |                                           |                                            |                          |

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|----|----------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------|-------------------------|
| 49 | <b>Case No.:4/14/87-ALC1/2013</b>                                                                                    | Party Name:WELSET PLAST EXTRUSIONS PVT.LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00087/AM14/                                                                                       | RLA File :03/95/040/00039/AM14/             | Lic.No/Date:0310734478<br>15.05.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                             |                                            |                         |

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|----------------------------------------------------------------------------------------------------------------------|------------------------------------|-------------------------------------|--------------------------------------------|-------------------------|
| 50                                                                                                                   | <b>Case No.:</b> 6/14/87-ALC1/2013 | Party Name:RELIANCE INDUSTRIES LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|                                                                                                                      | HQ File :01/87/050/00089/AM14/     | RLA File :03/95/040/00068/AM14/     | Lic.No/Date:0310734464<br>15.05.2013       | Defer Date:07.08.2013   |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                    |                                     |                                            |                         |

|                                                                                                                      |                                     |                                    |                                            |                         |
|----------------------------------------------------------------------------------------------------------------------|-------------------------------------|------------------------------------|--------------------------------------------|-------------------------|
| 51                                                                                                                   | <b>Case No.:</b> 18/14/87-ALC1/2013 | Party Name:SAGAR POLYMERS,(UNIT-I) | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|                                                                                                                      | HQ File :01/87/050/00101/AM14/      | RLA File :24/24/040/00003/AM14/    | Lic.No/Date:2410038896<br>15.05.2013       | Defer Date:07.08.2013   |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                     |                                    |                                            |                         |

|                                                               |                                 |                                            |                  |            |                      |                                             |                                          |                                                    |
|---------------------------------------------------------------|---------------------------------|--------------------------------------------|------------------|------------|----------------------|---------------------------------------------|------------------------------------------|----------------------------------------------------|
| Case No.:20/14/87-ALC1/2013                                   | Party Name:MAX INDIA LTD        | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | Status: Approved |            |                      |                                             |                                          |                                                    |
| HQ File :01/87/050/00103/AM14/                                | RLA File :22/24/040/00013/AM14/ | Lic.No/Date:2210013853<br>15.05.2013       | Defer Date:      |            |                      |                                             |                                          |                                                    |
| <b>Application:</b> Request is for adhoc norms for following: |                                 |                                            |                  |            |                      |                                             |                                          |                                                    |
| <i>Sl.No.</i>                                                 | <i>ITCHS Code</i>               | <i>EXPORT ITEM</i>                         | <i>Qty</i>       | <i>UOM</i> | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |                                          |                                                    |
| 1                                                             | 39202090                        | 63/0- THERMAL BOPP FILM                    | 1000000.000      | K.G        | 144425000.00         | 2650000.00 US Dollars                       |                                          |                                                    |
|                                                               |                                 |                                            |                  | Total      | 144,425,000.00       | 2,650,000.00                                |                                          |                                                    |
| <i>Sl.No.</i>                                                 | <i>ITCHS Code</i>               | <i>IMPORT ITEM</i>                         | <i>Qty</i>       | <i>UOM</i> | <i>CIF (Rs.)</i>     | <i>CIF (Currency)</i>                       | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
| 1                                                             | 39021000                        | POLYPROPYLENE GRANULES (HOMOPOLYMER)       | 445000.000       | K.G        | 38,804,000.00        | 712,000.00 US Dollars                       | 8,956,604.00                             | Value & Qty                                        |
|                                                               |                                 | POLYPROPYLENE GRANULES                     |                  |            |                      | 171,540.00 US                               |                                          |                                                    |

|   |          |                                                |            |              |                |                         |               |             |
|---|----------|------------------------------------------------|------------|--------------|----------------|-------------------------|---------------|-------------|
| 2 | 39023000 | POLYPROPYLENE ADDITIVE COMPOUNDS ( COPOLYMER ) | 95300.000  | K.G          | 9,348,930.00   | 247,780.00 US Dollars   | 2,157,887.00  | Value & Qty |
| 3 | 39029000 | POLYPROPYLENE ADDITIVE COMPOUNDS               | 95300.000  | K.G          | 13,504,010.00  | 247,780.00 US Dollars   | 3,116,948.00  | Value & Qty |
| 4 | 32042090 | POLYPROPYLENE MASTERBATCH                      | 23300.000  | K.G          | 3,809,550.00   | 69,900.00 US Dollars    | 919,390.00    | Value & Qty |
| 5 | 39013000 | EVA COPOLYMER ( ETHYLENE VINYL ACETATE )       | 516700.000 | K.G          | 59,136,315.00  | 1,085,070.00 US Dollars | 13,649,638.00 | Value & Qty |
|   |          |                                                |            | <b>Total</b> | 124,602,805.00 | 2,286,290.00            |               |             |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 6/87-ALC1/2012 dated 08.05.2012, following adhoc norms are **approved**:

| EXPORT ITEM       | QTY  | IMPORT ITEM                             | QTY       |
|-------------------|------|-----------------------------------------|-----------|
| Thermal BOPP Film | 1 kg | 1. Polypropylene Granules (Homopolymer) | 0.4450 kg |
|                   |      | 2. Polypropylene Granules (Copolymer)   | 0.0953 kg |
|                   |      | 3. Polypropylene Additive Compounds     | 0.0953 kg |
|                   |      | 4. Polypropylene Master Batch           | 0.0233 kg |
|                   |      | 5. EVA Copolymer                        | 0.5167 kg |

|                                    |                                           |                                            |                         |
|------------------------------------|-------------------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:</b> 7/13/87-ALC1/2013 | Party Name:KLJ POLYMERS & CHEMICALS LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status:</b> Deferred |
| HQ File :01/87/050/00073/AM14/     | RLA File :05/23/040/00036/AM14/           | Lic.No/Date:0510354416<br>16.05.2013       | Defer Date:14.08.2013   |

**Decision:** A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC.

|    |                                                                                                                                                                            |                                 |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-------------------------|
| 54 | <b>Case No.:2/14/87-ALC1/2013</b>                                                                                                                                          | Party Name:TEGA INDUSTRIES LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00085/AM14/                                                                                                                                             | RLA File :02/24/040/00009/AM14/ | Lic.No/Date:0210189662<br>16.05.2013       | Defer Date:21.08.2013   |
|    | <b>Decision:</b> A D/L was issued by DIPP to firm on 22.07.2013. It was decided by the Committee to issue a Reminder to firm giving 15 days for submission of information. |                                 |                                            |                         |

|    |                                                                                                                      |                                                 |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|--------------------------------------------|-------------------------|
| 55 | <b>Case No.:5/14/87-ALC1/2013</b>                                                                                    | Party Name:POWERBAND INDUSTRIES PRIVATE LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00088/AM14/                                                                                       | RLA File :03/95/040/00049/AM14/                 | Lic.No/Date:0310734629<br>16.05.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                                 |                                            |                         |

|    |                                                                                                                      |                                   |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|-------------------------|
| 56 | <b>Case No.:8/14/87-ALC1/2013</b>                                                                                    | Party Name:SI GROUP INDIA LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00091/AM14/                                                                                       | RLA File :03/95/040/00079/AM14/   | Lic.No/Date:0310734638<br>16.05.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                   |                                            |                         |

|    |                                                                                                                      |                                                  |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|--------------------------------------------|-------------------------|
| 57 | <b>Case No.:3/14/87-ALC1/2013</b>                                                                                    | Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00086/AM14/                                                                                       | RLA File :03/95/040/00998/AM13/                  | Lic.No/Date:0310735121<br>21.05.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                                  |                                            |                         |

|  |                                    |                                             |                                            |                         |
|--|------------------------------------|---------------------------------------------|--------------------------------------------|-------------------------|
|  | <b>Case No.:12/14/87-ALC1/2013</b> | Party Name:ESSEN SPECIALITY FILMS PVT.LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Approved</b> |
|--|------------------------------------|---------------------------------------------|--------------------------------------------|-------------------------|

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                         | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39261099          | 63/0- EVA PLACEMATS<br>(EMBOSSSED/PLAIN/PRINTED/LAMINATED) | 467.290    | M.T          | 54035625.00          | 1006250.00 US Dollars                       |
|               |                   |                                                            |            | <b>Total</b> | 54,035,625.00        | 1,006,250.00                                |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|--------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39013000          | EVA RESIN          | 500.000    | M.T          | 47,818,750.00    | 875,000.00 US Dollars | 0.00                                     | Value & Qty                                        |
|               |                   |                    |            | <b>Total</b> | 47,818,750.00    | 875,000.00            |                                          |                                                    |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 15/87-ALC1/2013 dated 10.07.2013, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                        | <b>QTY</b> | <b>IMPORT ITEM</b> | <b>QTY</b> |
|-----------------------------------------------------------|------------|--------------------|------------|
| EVA Placemats<br>(Embossed / Plain / Printed / Laminated) | 1 kg       | EVA Resin          | 1.05 kg    |

|                                    |                                                       |                                            |                                   |
|------------------------------------|-------------------------------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No.:</b> 9/14/87-ALC1/2013 | Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status:</b><br><b>Approved</b> |
| HQ File :01/87/050/00092/AM14/     | RLA File :03/95/040/00096/AM14/                       | Lic.No/Date:0310735250<br>22.05.2013       | Defer Date:                       |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                               | Qty        | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|-------------------------------------------|------------|--------------|---------------|--------------------------------------|
| 1      | 40169100   | 62/0- 62/0- RUBBER FLOOR COVERINGS & MATS | 300000.000 | K.G          | 37800000.00   | 675000.00 US Dollars                 |
|        |            |                                           |            | <b>Total</b> | 37,800,000.00 | 675,000.00                           |

| Sl.No. | ITCHS Code | IMPORT ITEM                                                    | Qty        | UOM          | CIF (Rs.)     | CIF (Currency)        | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|----------------------------------------------------------------|------------|--------------|---------------|-----------------------|-----------------------------------|-----------------------------------------|
| 1      | 40012200   | NATURAL RUBBER                                                 | 46500.000  | K.G          | 7,551,600.00  | 134,850.00 US Dollars | 0.00                              | Qty                                     |
| 2      | 40027000   | EPDM RUBBER                                                    | 133500.000 | K.G          | 21,680,400.00 | 387,150.00 US Dollars | 0.00                              | Qty                                     |
| 3      | 28170010   | ZINC OXIDE                                                     | 6360.000   | K.G          | 712,320.00    | 12,720.00 US Dollars  | 0.00                              | Qty                                     |
| 4      | 38123090   | ANTIOXIDANT / RETARDER / PEPTIZER / ACCELERATORS               | 3000.000   | K.G          | 588,000.00    | 10,500.00 US Dollars  | 0.00                              | Qty                                     |
| 5      | 32061190   | MISCELLANEOUS CHEMICALS:<br>A) PIGMENTS LIKE TITANIUM DI-OXIDE | 7200.000   | K.G          | 1,310,400.00  | 23,400.00 US Dollars  | 0.00                              | Qty                                     |
| 6      | 38249025   | B) FILLERS LIKE Ppt SILICA FILLER                              | 5400.000   | K.G          | 196,560.00    | 3,510.00 US Dollars   | 0.00                              | Qty                                     |
| 7      | 39239090   | PACKING MATERIAL : PLASTIC PALLETS                             | 270.000    | Number       | 241,920.00    | 4,320.00 US Dollars   | 0.00                              | Qty                                     |
|        |            |                                                                |            | <b>Total</b> | 32,281,200.00 | 576,450.00            |                                   |                                         |

59

**Decision:** According to the technical comments of DIPP vide letter dated 23.07.2013, following adhoc norms are approved:

| EXPORT ITEM                  | QTY  | IMPORT ITEM       | QTY      |
|------------------------------|------|-------------------|----------|
| Rubber Floor Covering & Mats | 1 kg | 1. Natural Rubber | 0.155 kg |
|                              |      | 2. EPDM Rubber    | 0.445 kg |

|                                                                                                                                                                                                                                                                                         |  |                                                     |                       |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|-----------------------------------------------------|-----------------------|
|                                                                                                                                                                                                                                                                                         |  | 3. Zinc Oxide                                       | 0.0212 kg             |
|                                                                                                                                                                                                                                                                                         |  | 4. Antioxidant / Retarder / Peptizer / Accelerators | 0.01 kg               |
|                                                                                                                                                                                                                                                                                         |  | 5. Misc. Chem.<br>(a) Pigment like Titanium Dioxide | 0.024 kg              |
|                                                                                                                                                                                                                                                                                         |  | (b) Fillers like Ppt. Silica Filler                 | 0.018 kg              |
|                                                                                                                                                                                                                                                                                         |  | 6. Packing Material (Plastic Pallets)               | As per packing policy |
| <b>Note:</b> 1. All the Plastic Pallets (Packing Materials) imported in the licence should be exported back along with the export item.<br><br>2. There should be a value cap on item No. 4 Antioxidant / Retarder / Peptizers / Accelerators as per General Note 8 of the HBP Vol. II. |  |                                                     |                       |

|    |                                                                                                                      |                                     |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-------------------------|
| 60 | <b>Case No.:8/13/87-ALC1/2013</b>                                                                                    | Party Name:FORACE POLYMERS (P) LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00074/AM14/                                                                                       | RLA File :05/23/040/00051/AM14/     | Lic.No/Date:0510354966<br>23.05.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                     |                                            |                         |

|  |                                   |                                |                              |                         |
|--|-----------------------------------|--------------------------------|------------------------------|-------------------------|
|  | <b>Case No.:9/13/87-ALC1/2013</b> | Party Name:FORACE POLYMERS (P) | Meet No/Date:17/87-ALC1/2013 | <b>Status: Deferred</b> |
|--|-----------------------------------|--------------------------------|------------------------------|-------------------------|

|    |                                                                                                                      |                                 |                                      |                       |
|----|----------------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|-----------------------|
| 61 |                                                                                                                      | LTD.                            | 24.07.2013                           |                       |
|    | HQ File :01/87/050/00075/AM14/                                                                                       | RLA File :05/23/040/00052/AM14/ | Lic.No/Date:0510354967<br>23.05.2013 | Defer Date:07.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                 |                                      |                       |

|    |                                                                                                                      |                                     |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-------------------------|
| 62 | <b>Case No.:17/14/87-ALC1/2013</b>                                                                                   | Party Name:FORACE POLYMERS (P) LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00100/AM14/                                                                                       | RLA File :05/23/040/00053/AM14/     | Lic.No/Date:0510354968<br>23.05.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                     |                                            |                         |

|    |                                                                                                                      |                                    |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-------------------------|
| 63 | <b>Case No.:16/14/87-ALC1/2013</b>                                                                                   | Party Name:HINDUSTAN ADHESIVES LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00099/AM14/                                                                                       | RLA File :05/23/040/00039/AM14/    | Lic.No/Date:0510355253<br>27.05.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                    |                                            |                         |

|                                                                                                                                                                                       |                                                               |             |                                 |     |                                            |                                      |                  |  |        |            |             |     |     |               |                                      |  |  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|-------------|---------------------------------|-----|--------------------------------------------|--------------------------------------|------------------|--|--------|------------|-------------|-----|-----|---------------|--------------------------------------|--|--|
|                                                                                                                                                                                       | Case No.:13/14/87-ALC1/2013                                   |             | Party Name:METRO TYRES LTD      |     | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 |                                      | Status: Approved |  |        |            |             |     |     |               |                                      |  |  |
|                                                                                                                                                                                       | HQ File :01/87/050/00096/AM14/                                |             | RLA File :30/24/040/00010/AM14/ |     | Lic.No/Date:3010094222<br>29.05.2013       |                                      | Defer Date:      |  |        |            |             |     |     |               |                                      |  |  |
|                                                                                                                                                                                       | <b>Application:</b> Request is for adhoc norms for following: |             |                                 |     |                                            |                                      |                  |  |        |            |             |     |     |               |                                      |  |  |
| <table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>EXPORT ITEM</td><td>Qty</td><td>UOM</td><td>FOB/FOR (Rs.)</td><td colspan="3">FOB/FOR (in Currency of realisation)</td></tr></table> |                                                               |             |                                 |     |                                            |                                      |                  |  | Sl.No. | ITCHS Code | EXPORT ITEM | Qty | UOM | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |  |  |
| Sl.No.                                                                                                                                                                                | ITCHS Code                                                    | EXPORT ITEM | Qty                             | UOM | FOB/FOR (Rs.)                              | FOB/FOR (in Currency of realisation) |                  |  |        |            |             |     |     |               |                                      |  |  |

| 1      | 40115000   | 62/0- BICYCLE TYRES                                                                                   | 250.000 | M.T          | 27106326.00   | 501969.00 US Dollars  |                                   |                                         |
|--------|------------|-------------------------------------------------------------------------------------------------------|---------|--------------|---------------|-----------------------|-----------------------------------|-----------------------------------------|
|        |            |                                                                                                       |         | <b>Total</b> | 27,106,326.00 | 501,969.00            |                                   |                                         |
| Sl.No. | ITCHS Code | IMPORT ITEM                                                                                           | Qty     | UOM          | CIF (Rs.)     | CIF (Currency)        | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
| 1      | 40012100   | NATURAL RUBBER                                                                                        | 87.750  | M.T          | 13,754,840.00 | 250,088.00 US Dollars | 3,532,001.00                      | Value & Qty                             |
| 2      | 40023900   | SYNTHETIC RUBBER (PBR)                                                                                | 11.250  | M.T          | 1,485,000.00  | 27,000.00 US Dollars  | 432,734.00                        | Value & Qty                             |
| 3      | 40021990   | SYNTHETIC RUBBER (SBR-1502)                                                                           | 11.250  | M.T          | 1,454,090.00  | 26,438.00 US Dollars  | 423,727.00                        | Value & Qty                             |
| 4      | 28030000   | CARBON BLACK (N-330, N-550, N-660)                                                                    | 38.000  | M.T          | 2,090,000.00  | 38,000.00 US Dollars  | 545,720.00                        | Value & Qty                             |
| 5      | 72173010   | BEAD WIRE                                                                                             | 22.750  | M.T          | 1,251,250.00  | 22,750.00 US Dollars  | 288,809.00                        | Value & Qty                             |
| 6      | 38123010   | RUBBER CHEMICALS (ANTIOXIDENTS)                                                                       | 1.625   | M.T          | 205,590.00    | 3,738.00 US Dollars   | 53,682.00                         | Value & Qty                             |
| 7      | 38121000   | RUBBER CHEMICALS (ACCELARATORS) - THE VALUE OF ITEM AT S.NO. 6 & 7 SHOULD NOT EXCEED 7% OF FOB VALUE. | 1.625   | M.T          | 205,590.00    | 3,738.00 US Dollars   | 53,682.00                         | Value & Qty                             |
| 8      | 79011100   | ZINC INGOT (99.95 PURITY)                                                                             | 3.485   | M.T          | 345,015.00    | 6,273.00 US Dollars   | 79,635.00                         | Value & Qty                             |
| 9      | 55032000   | POLYSTER STAPLE FIBRE (1 TO 3 Denier)                                                                 | 19.875  | M.T          | 3,170,090.00  | 57,638.00 US Dollars  | 923,776.00                        | Value & Qty                             |
|        |            |                                                                                                       |         | <b>Total</b> | 23,961,465.00 | 435,663.00            |                                   |                                         |

**Decision:** According to the technical comments of DIPP vide letter dated 22.07.2013, following adhoc norms are approved:

| EXPORT ITEM   | QTY  | IMPORT ITEM                           | QTY      |
|---------------|------|---------------------------------------|----------|
| Bicycle Tyres | 1 MT | 1. Natural Rubber                     | 0.351 MT |
|               |      | 2. Synthetic Rubber (PBR)             | 0.045 MT |
|               |      | 3. Synthetic Rubber (SBR-1502)        | 0.045 MT |
|               |      | 4. Carbon Black (N-330, N-550, N-660) | 0.152 MT |
|               |      | 5. Bead Wire                          | 0.091 MT |

|  |  |                                                                                                          |            |
|--|--|----------------------------------------------------------------------------------------------------------|------------|
|  |  | 6. Rubber Chemicals (Anti-Oxidants)                                                                      | 0.0065 MT  |
|  |  | 7. Rubber Chemicals (Accelerator)                                                                        | 0.0065 MT  |
|  |  | 8. Zinc Ingot (99.95 purity)                                                                             | 0.01394 MT |
|  |  | 9. Polyester Staple Fibre (1 to 3 Denier)<br>(Paraffin Wax)                                              | 0.0795 MT  |
|  |  | <b>Note:</b> The value of Rubber Chemicals (Sl. No. 6 & 7) should not exceed 7% of FOB value of exports. |            |

|    |                                                                                                                      |                                  |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|-------------------------|
| 65 | <b>Case No.:</b> 14/13/87-ALC1/2013                                                                                  | Party Name:VEEKAY POLYCOATS LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00080/AM14/                                                                                       | RLA File :05/24/040/00042/AM14/  | Lic.No/Date:0510355684<br>30.05.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 21.06.2013. Comments awaited from D/o C&PC. |                                  |                                            |                         |

|    |                                                                                                                      |                                           |                                            |                         |
|----|----------------------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|-------------------------|
| 66 | <b>Case No.:</b> 14/14/87-ALC1/2013                                                                                  | Party Name:PODDAR MERCANTILE<br>PVT.LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00097/AM14/                                                                                       | RLA File :02/24/040/00013/AM14/           | Lic.No/Date:0210190280<br>31.05.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 27.06.2013. Comments awaited from D/o C&PC. |                                           |                                            |                         |

|  |                                     |                                     |                                            |                         |
|--|-------------------------------------|-------------------------------------|--------------------------------------------|-------------------------|
|  | <b>Case No.:</b> 19/17/87-ALC1/2013 | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Approved</b> |
|  | HQ File :01/87/050/00126/AM14/      | RLA File :07/24/040/00024/AM14/     | Lic.No/Date:0710095740<br>03.06.2013       | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                      | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|-----------------------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39172390          | 63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 48.944 MT | 51.897     | Number       | 5662891.00           | 105749.60 US Dollars                        |
|               |                   |                                                                                         |            | <b>Total</b> | 5,662,891.00         | 105,749.60                                  |

67

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|--------------------|------------|--------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 39042110          | PVC RESIN          | 48.944     | M.T          | 2,747,471.00     | 50,412.32 US Dollars  | 792,700.00                               | Value & Qty                                        |
|               |                   |                    |            | <b>Total</b> | 2,747,471.00     | 50,412.32             |                                          |                                                    |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No.11/87-ALC1/2013 dated 24.06.2013, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                                              | <b>QTY</b> | <b>IMPORT ITEM</b> | <b>QTY</b> |
|---------------------------------------------------------------------------------|------------|--------------------|------------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg       | PVC Resin          | 0.943 kg   |

|                                    |                                     |                                            |                                   |
|------------------------------------|-------------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No.:20/17/87-ALC1/2013</b> | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status:</b><br><b>Approved</b> |
| HQ File :01/87/050/00127/AM14/     | RLA File :07/24/040/00025/AM14/     | Lic.No/Date:0710095742<br>03.06.2013       | Defer Date:                       |

**Application:** Request is for adhoc norms for following:

| Sl.No. | ITCHS Code | EXPORT ITEM                                                                             | Qty    | UOM          | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
|--------|------------|-----------------------------------------------------------------------------------------|--------|--------------|---------------|--------------------------------------|
| 1      | 39172390   | 63/0- UPVC Column Pipes of different types and sizes-Net content of PVC Resin 51.780 MT | 54.905 | M.T          | 5748231.00    | 107343.25 US Dollars                 |
|        |            |                                                                                         |        | <b>Total</b> | 5,748,231.00  | 107,343.25                           |

68

| Sl.No. | ITCHS Code | IMPORT ITEM | Qty    | UOM          | CIF (Rs.)    | CIF (Currency)       | Total exemption from Customs duty | Limiting Factor (Value/Qty/Value & Qty) |
|--------|------------|-------------|--------|--------------|--------------|----------------------|-----------------------------------|-----------------------------------------|
| 1      | 39042110   | PVC RESIN   | 51.780 | M.T          | 2,906,670.00 | 53,333.40 US Dollars | 838,633.00                        | Value & Qty                             |
|        |            |             |        | <b>Total</b> | 2,906,670.00 | 53,333.40            |                                   |                                         |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No.11/87-ALC1/2013 dated 24.06.2013, following adhoc norms are **approved**:

| EXPORT ITEM                                                                     | QTY  | IMPORT ITEM | QTY      |
|---------------------------------------------------------------------------------|------|-------------|----------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg | PVC Resin   | 0.943 kg |

69

|                                     |                                 |                                            |                           |
|-------------------------------------|---------------------------------|--------------------------------------------|---------------------------|
| <b>Case No.:</b> 23/17/87-ALC1/2013 | Party Name:EASTMAN RECLAMATIONS | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status:</b> Deferred   |
| HQ File :01/87/050/00130/AM14/      | RLA File :30/24/040/00005/AM14/ | Lic.No/Date:3010094323<br>03.06.2013       | Defer Date:<br>14.08.2013 |

**Decision:** A copy of application has been forwarded to DIPP on 23.07.2013. Comments awaited from DIPP.

|    |                                                                                                              |                                 |                                            |                           |
|----|--------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------|
| 70 | <b>Case No.:</b> 24/17/87-ALC1/2013                                                                          | Party Name:EASTMAN RECLAMATIONS | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00131/AM14/                                                                               | RLA File :30/24/040/00008/AM14/ | Lic.No/Date:3010094324<br>03.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 23.07.2013. Comments awaited from DIPP. |                                 |                                            |                           |

|    |                                                                                                              |                                 |                                            |                           |
|----|--------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|---------------------------|
| 71 | <b>Case No.:</b> 25/17/87-ALC1/2013                                                                          | Party Name:EASTMAN RECLAMATIONS | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00132/AM14/                                                                               | RLA File :30/24/040/00009/AM14/ | Lic.No/Date:3010094325<br>03.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 21.07.2013. Comments awaited from DIPP. |                                 |                                            |                           |

|                                                        |                                     |                                                                                           |                     |       |               |                                      |
|--------------------------------------------------------|-------------------------------------|-------------------------------------------------------------------------------------------|---------------------|-------|---------------|--------------------------------------|
| Case No.:17/17/87-ALC1/2013                            | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013                                                | Status:<br>Approved |       |               |                                      |
| HQ File :01/87/050/00124/AM14/                         | RLA File :07/24/040/00021/AM14/     | Lic.No/Date:0710095748<br>04.06.2013                                                      | Defer Date:         |       |               |                                      |
| Application: Request is for adhoc norms for following: |                                     |                                                                                           |                     |       |               |                                      |
| Sl.No.                                                 | ITCHS Code                          | EXPORT ITEM                                                                               | Qty                 | UOM   | FOB/FOR (Rs.) | FOB/FOR (in Currency of realisation) |
| 1                                                      | 39172390                            | 63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 47.394 MT | 50.253              | M.T   | 5378816.00    | 100444.75 US Dollars                 |
|                                                        |                                     |                                                                                           |                     | Total | 5,378,816.00  | 100,444.75                           |

|    |               |                   |                    |              |            |                  |                       |                                          |                                                        |
|----|---------------|-------------------|--------------------|--------------|------------|------------------|-----------------------|------------------------------------------|--------------------------------------------------------|
| 72 | <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i>   | <i>UOM</i> | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor<br/>(Value/Qty/Value &amp; Qty)</i> |
|    | 1             | 39042110          | PVC RESIN          | 47.394       | M.T        | 2,660,462.00     | 48,815.82 US Dollars  | 767,597.00                               | Value & Qty                                            |
|    |               |                   |                    | <b>Total</b> |            | 2,660,462.00     | 48,815.82             |                                          |                                                        |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 11/87-ALC1/2013 dated 24.06.2013, following adhoc norms are **approved**:

| EXPORT ITEM                                                                     | QTY  | IMPORT ITEM | QTY      |
|---------------------------------------------------------------------------------|------|-------------|----------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg | PVC Resin   | 0.943 kg |

|                                                               |               |                                                                                           |  |                                            |     |                     |                                         |
|---------------------------------------------------------------|---------------|-------------------------------------------------------------------------------------------|--|--------------------------------------------|-----|---------------------|-----------------------------------------|
| Case No.:18/17/87-ALC1/2013                                   |               | Party Name:ASHIRVAD PIPES PVT LTD.,                                                       |  | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 |     | Status:<br>Approved |                                         |
| HQ File :01/87/050/00125/AM14/                                |               | RLA File :07/24/040/00023/AM14/                                                           |  | Lic.No/Date:0710095747<br>04.06.2013       |     | Defer Date:         |                                         |
| <b>Application:</b> Request is for adhoc norms for following: |               |                                                                                           |  |                                            |     |                     |                                         |
| Sl.No.                                                        | ITCHS<br>Code | EXPORT ITEM                                                                               |  | Qty                                        | UOM | FOB/FOR<br>(Rs.)    | FOB/FOR (in Currency of<br>realisation) |
| 1                                                             | 39172390      | 63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 49.369 MT |  | 52.348                                     | M.T | 5557164.00          | 103775.23 US Dollars                    |

73

|               |                   |                    |            |              |                  | <b>Total</b>          | 5,557,164.00                             | 103,775.23                                             |
|---------------|-------------------|--------------------|------------|--------------|------------------|-----------------------|------------------------------------------|--------------------------------------------------------|
| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i> | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor<br/>(Value/Qty/Value &amp; Qty)</i> |
| 1             | 39042110          | PVC RESIN          | 49.369     | M.T          | 2,771,351.00     | 50,850.48 US Dollars  | 799,590.00                               | Value & Qty                                            |
|               |                   |                    |            | <b>Total</b> | 2,771,351.00     | 50,850.48             |                                          |                                                        |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No.11/87-ALC1/2013 dated 24.06.2013, following adhoc norms are **approved**:

| <b>EXPORT ITEM</b>                                                              | <b>QTY</b> | <b>IMPORT ITEM</b> | <b>QTY</b> |
|---------------------------------------------------------------------------------|------------|--------------------|------------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg       | PVC Resin          | 0.943 kg   |

|                                    |                                     |                                            |                                   |
|------------------------------------|-------------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No.:21/17/87-ALC1/2013</b> | Party Name:ASHIRVAD PIPES PVT LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status:</b><br><b>Approved</b> |
| HQ File :01/87/050/00128/AM14/     | RLA File :07/24/040/00026/AM14/     | Lic.No/Date:0710095746<br>04.06.2013       | Defer Date:                       |

**Application:** Request is for adhoc norms for following:

|  |              |  |  |  |                |                                |
|--|--------------|--|--|--|----------------|--------------------------------|
|  | <i>ITCHS</i> |  |  |  | <i>FOB/FOR</i> | <i>FOB/FOR (in Currency of</i> |
|--|--------------|--|--|--|----------------|--------------------------------|

|    |        |            |                                                                                           |        |       |              |                      |                                   |              |                                         |
|----|--------|------------|-------------------------------------------------------------------------------------------|--------|-------|--------------|----------------------|-----------------------------------|--------------|-----------------------------------------|
| 74 | Sl.No. | Code       | EXPORT ITEM                                                                               |        |       |              | Qty                  | UOM                               | (Rs.)        | (Value/Currency of realisation)         |
|    | 1      | 39172390   | 63/0- UPVC Column Pipes of different types and sizes - Net content of PVC Resin 46.070 MT |        |       |              | 48.850               | M.T                               | 5328868.00   | 99512.00 US Dollars                     |
|    |        |            |                                                                                           |        |       |              |                      | Total                             | 5,328,868.00 | 99,512.00                               |
|    |        |            |                                                                                           |        |       |              |                      |                                   |              |                                         |
|    | Sl.No. | ITCHS Code | IMPORT ITEM                                                                               | Qty    | UOM   | CIF (Rs.)    | CIF (Currency)       | Total exemption from Customs duty |              | Limiting Factor (Value/Qty/Value & Qty) |
|    | 1      | 39042110   | PVC RESIN                                                                                 | 46.070 | M.T   | 2,586,160.00 | 47,452.48 US Dollars | 746,159.00                        |              | Value & Qty                             |
|    |        |            |                                                                                           |        | Total | 2,586,160.00 | 47,452.48            |                                   |              |                                         |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No.11/87-ALC1/2013 dated 24.06.2013, following adhoc norms are **approved**:

| EXPORT ITEM                                                                     | QTY  | IMPORT ITEM | QTY      |
|---------------------------------------------------------------------------------|------|-------------|----------|
| UPVC COLUMN/Drop/Riser Pipes for Submersible Bore-Well Pumps (OD 33mm to 140mm) | 1 kg | PVC Resin   | 0.943 kg |

|                                |                                 |                                            |                            |
|--------------------------------|---------------------------------|--------------------------------------------|----------------------------|
| Case No.:15/14/87-ALC1/2013    | Party Name:STAHL INDIA PVT LTD  | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | Status:<br><b>Approved</b> |
| HQ File :01/87/050/00098/AM14/ | RLA File :04/24/040/00025/AM14/ | Lic.No/Date:0410146880<br>06.06.2013       | Defer Date:                |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                          | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB/FOR (in Currency of realisation)</i> |
|---------------|-------------------|-----------------------------------------------------------------------------|------------|--------------|----------------------|---------------------------------------------|
| 1             | 39069010          | 63/0- AQUEOUS POLYURETHANE DISPERSION (WI-12789, SOLID CONTENT 35 +/- 1.8%) | 100000.000 | K.G          | 11562300.00          | 212152.29 US Dollars                        |
|               |                   |                                                                             |            | <b>Total</b> | 11,562,300.00        | 212,152.29                                  |

  

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                                                    | <i>Qty</i> | <i>UOM</i> | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Total exemption from Customs duty</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|-----------------------------------------------------------------------|------------|------------|------------------|-----------------------|------------------------------------------|----------------------------------------------------|
| 1             | 29141990          | ACTEYL ACETONE                                                        | 240.000    | K.G        | 24,000.00        | 440.37 US Dollars     | 25.85                                    | Value & Qty                                        |
| 2             | 29211100          | N. METHYL 2 PYRROLIDONE                                               | 4289.000   | K.G        | 922,135.00       | 16,919.91 US Dollars  | 25.85                                    | Value & Qty                                        |
| 3             | 34021190          | TRITON X 305 EMULSIFIER                                               | 15.000     | K.G        | 2,400.00         | 44.04 US Dollars      | 28.85                                    | Value & Qty                                        |
| 4             | 39072010          | VORANOL 1010L/ DESMOPHEN 1111 BD/ KONIX PP-1000 POLYOL / EXCENOL 1020 | 9207.000   | K.G        | 1,519,155.00     | 27,874.40 US Dollars  | 25.85                                    | Value & Qty                                        |
| 5             | 39072010          | VORANOL 2000L/ DESMOPHEN 2061 BD/ KONIX PP-2000 POLYOL / EXCENOL 2020 | 13607.000  | K.G        | 2,245,155.00     | 41,195.50 US Dollars  | 25.85                                    | Value & Qty                                        |
| 6             | 29291020          | DESMODUR T80P - TOLUNE DI ISOCYNATE                                   | 7071.000   | K.G        | 1,767,750.00     | 32,435.78 US Dollars  | 25.85                                    | Value & Qty                                        |
| 7             | 29211900          | TRIETHYLAMINE                                                         | 960.000    | K.G        | 122,880.00       | 2,254.68 US Dollars   | 25.85                                    | Value & Qty                                        |
| 8             | 28251020          | HYDRAZINE HYDRATE                                                     | 505.000    | K.G        | 176,750.00       | 3,243.12 US Dollars   | 22.85                                    | Value & Qty                                        |

|    |          |                      |          |              |              |                      |       |             |
|----|----------|----------------------|----------|--------------|--------------|----------------------|-------|-------------|
| 9  | 29420011 | PERMATOL K-40        | 150.000  | K.G          | 41,250.00    | 756.88 US Dollars    | 25.85 | Value & Qty |
| 10 | 38099390 | SOLVENT INTERMEDIATE | 5486.000 | K.G          | 1,645,800.00 | 30,198.17 US Dollars | 25.85 | Value & Qty |
|    |          |                      |          | <b>Total</b> | 8,467,275.00 | 155,362.85           |       |             |

**Decision:** On the basis of earlier decision taken in the Norms Committee Meeting No. 25/87-ALC1/2012 dated 19.09.2012, following adhoc norms are **approved**:

| EXPORT ITEM                                                          | QTY  | IMPORT ITEM                                                     | QTY        |
|----------------------------------------------------------------------|------|-----------------------------------------------------------------|------------|
| Aqueous Polyurethane Dispersion (WI 12789, Solid Content 35+/- 1.8%) | 1 kg | 1. Acetyl Acetone                                               | 0.00240 kg |
|                                                                      |      | 2. N Methyl 2 Pyrrolidone                                       | 0.04289 kg |
|                                                                      |      | 3. Triton X 305 – Emulsifer                                     | 0.00015 kg |
|                                                                      |      | 4. Voranol 1010L /Desmophen 1111 BD / Konix PP – 1000 – Polyol  | 0.09207 kg |
|                                                                      |      | 5. Voranol 2000L / Desmophen 2061 BD / Konix PP – 2000 – Polyol | 0.13607 kg |
|                                                                      |      | 6. Desmodur T80P – Toluene DI Isocyanate                        | 0.07071 kg |
|                                                                      |      | 7. Triethylamine                                                | 0.00960 kg |
|                                                                      |      | 8. Hydrazine Hydrate                                            | 0.00505 kg |
|                                                                      |      | 9. Permatol K-40-Preservative                                   | 0.0015 kg  |
|                                                                      |      | 10. Solvent Intermediate                                        | 0.05486 kg |

|    |                                                                                                                      |                                       |                                            |                           |
|----|----------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|---------------------------|
| 76 | <b>Case No.:3/17/87-ALC1/2013</b>                                                                                    | Party Name:J.D. JONES & CO. PVT. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00110/AM14/                                                                                       | RLA File :02/24/040/00028/AM14/       | Lic.No/Date:0210190491<br>10.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 24.07.2013. Comments awaited from D/o C&PC. |                                       |                                            |                           |

|    |                                                                                                                      |                                       |                                            |                           |
|----|----------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|---------------------------|
| 77 | <b>Case No.:4/17/87-ALC1/2013</b>                                                                                    | Party Name:J.D. JONES & CO. PVT. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00111/AM14/                                                                                       | RLA File :02/24/040/00029/AM14/       | Lic.No/Date:0210190498<br>10.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 24.07.2013. Comments awaited from D/o C&PC. |                                       |                                            |                           |

|    |                                                                                                                      |                                  |                                            |                           |
|----|----------------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|---------------------------|
| 78 | <b>Case No.:10/17/87-ALC1/2013</b>                                                                                   | Party Name:NIKHIL ADHESIVES LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00117/AM14/                                                                                       | RLA File :03/95/040/00144/AM14/  | Lic.No/Date:0310737118<br>10.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 24.07.2013. Comments awaited from D/o C&PC. |                                  |                                            |                           |

|    |                                                                                                              |                                         |                                            |                         |
|----|--------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-------------------------|
| 79 | <b>Case No.:19/14/87-ALC1/2013</b>                                                                           | Party Name:SASA RUBBERS PRIVATE LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00102/AM14/                                                                               | RLA File :24/24/040/00004/AM14/         | Lic.No/Date:2410039102<br>11.06.2013       | Defer Date:21.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 27.06.2013. Comments awaited from DIPP. |                                         |                                            |                         |

|    |                                                                                                                      |                                   |                                            |                           |
|----|----------------------------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|---------------------------|
| 80 | <b>Case No.:</b> 22/17/87-ALC1/2013                                                                                  | Party Name:MACRO POLYMERS P. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00129/AM14/                                                                                       | RLA File :08/24/040/00097/AM14/   | Lic.No/Date:0810121914<br>13.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                   |                                            |                           |

|    |                                                                                                              |                                                           |                                            |                           |
|----|--------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------|--------------------------------------------|---------------------------|
| 81 | <b>Case No.:</b> 2/17/87-ALC1/2013                                                                           | Party Name:PHOENIX CONVEYOR BELT<br>INDIA PRIVATE LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00109/AM14/                                                                               | RLA File :02/24/040/00026/AM14/                           | Lic.No/Date:0210190724<br>14.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to DIPP on 23.07.2013. Comments awaited from DIPP. |                                                           |                                            |                           |

|    |                                                                                                                      |                                      |                                            |                           |
|----|----------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|---------------------------|
| 82 | <b>Case No.:</b> 5/17/87-ALC1/2013                                                                                   | Party Name:KUSHAL<br>KR.ROYCHOWDHURY | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00112/AM14/                                                                                       | RLA File :02/24/040/00034/AM14/      | Lic.No/Date:0210190763<br>17.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                      |                                            |                           |

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| 83 | <b>Case No.:</b> 1/14/87-ALC1/2013                                                                                                                           | Party Name:ECOPLAST LTD.        | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00084/AM14/                                                                                                                               | RLA File :03/94/040/00087/AM14/ | Lic.No/Date:0310738041<br>18.06.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> RLA, Mumbai has been requested through e-mail on 16.07.2013 for furnishing application expeditiously. Application awaited from RLA, Mumbai. |                                 |                                            |                         |

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| 84 | <b>Case No.:</b> 12/17/87-ALC1/2013                                                                                  | Party Name:VIKAS GLOBALONE LIMITED | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00119/AM14/                                                                                       | RLA File :05/24/040/00080/AM14/    | Lic.No/Date:0510357437<br>18.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                    |                                            |                           |

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| 85 | <b>Case No.:</b> 13/17/87-ALC1/2013                                                                                  | Party Name:PRECISION MOULDS AND DIES | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00120/AM14/                                                                                       | RLA File :05/24/040/00095/AM14/      | Lic.No/Date:0510357849<br>21.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                      |                                            |                           |

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| 86 | <b>Case No.:</b> 21/14/87-ALC1/2013                                                                                  | Party Name:SNF [INDIA] PVT. LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00104/AM14/                                                                                       | RLA File :09/24/040/00099/AM14/   | Lic.No/Date:0910056445<br>25.06.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                   |                                            |                         |

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| 87 | <b>Case No.:</b> 22/14/87-ALC1/2013                                                                                                                                | Party Name:SNF [INDIA] PVT. LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00105/AM14/                                                                                                                                     | RLA File :09/24/040/00098/AM14/   | Lic.No/Date:0910056446<br>25.06.2013       | Defer Date:07.08.2013   |
|    | <b>Decision:</b> RLA, Hyderabad has been requested through e-mail on 16.07.2013 for furnishing application expeditiously. Application awaited from RLA, Hyderabad. |                                   |                                            |                         |

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| 88 | <b>Case No.:11/17/87-ALC1/2013</b>                                                                                   | Party Name:ARJAN IMPEX PVT.LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00118/AM14/                                                                                       | RLA File :05/23/040/00111/AM14/ | Lic.No/Date:0510357979<br>25.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 24.07.2013. Comments awaited from D/o C&PC. |                                 |                                            |                           |

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| 89 | <b>Case No.:15/17/87-ALC1/2013</b>                                                                                   | Party Name:PRECISION MOULDS & DIES<br>PVT LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00122/AM14/                                                                                       | RLA File :05/24/040/00105/AM14/               | Lic.No/Date:0510358109<br>26.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                               |                                            |                           |

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| 90 | <b>Case No.:14/17/87-ALC1/2013</b>                                                                                   | Party Name:SPERRY PLAST LTD.    | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00121/AM14/                                                                                       | RLA File :05/24/040/00101/AM14/ | Lic.No/Date:0510358222<br>27.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                 |                                            |                           |

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| 91 | <b>Case No.:1/17/87-ALC1/2013</b>                                                                                                                                              | Party Name:PREMIER POLYFILM LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00108/AM14/                                                                                                                                                 | RLA File :05/24/040/00096/AM14/  | Lic.No/Date:0510358255<br>28.06.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously. |                                  |                                            |                           |

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|  | <b>Case No.:16/17/87-ALC1/2013</b> | Party Name:SWASTIK POLYMERS | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
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| 92                                                                                                                   | HQ File :01/87/050/00123/AM14/ | RLA File :05/24/040/00109/AM14/ | Lic.No/Date:0510358422<br>01.07.2013 | Defer Date:<br>14.08.2013 |
| <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                |                                 |                                      |                           |

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| 93 | <b>Case No.:27/17/87-ALC1/2013</b>                                                                                   | Party Name:KHUSHBU SALES PVT. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00134/AM14/                                                                                       | RLA File :08/24/040/00129/AM14/    | Lic.No/Date:0810122410<br>01.07.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                    |                                            |                           |

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| 94 | <b>Case No.:29/17/87-ALC1/2013</b>                                                                                   | Party Name:VISION PRODUCTS (P) LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00136/AM14/                                                                                       | RLA File :34/24/040/00049/AM14/    | Lic.No/Date:3410037279<br>01.07.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                    |                                            |                           |

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| 95 | <b>Case No.:26/17/87-ALC1/2013</b>                                                                                   | Party Name:MACRO POLYMERS P. LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00133/AM14/                                                                                       | RLA File :08/24/040/00123/AM14/   | Lic.No/Date:0810122483<br>02.07.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                   |                                            |                           |

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| 96 | <b>Case No.:30/17/87-ALC1/2013</b> | Party Name:CH COMPONENT PVT. LTD., | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00137/AM14/     | RLA File :05/23/040/00126/AM14/    | Lic.No/Date:0510358460<br>02.07.2013       | Defer Date:<br>14.08.2013 |

**Decision:** A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.

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| 97 | <b>Case No.:32/17/87-ALC1/2013</b>                                                                                   | Party Name:POLYFILL TECHNOLOGIES<br>PVT LTD | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00139/AM14/                                                                                       | RLA File :34/24/040/00068/AM14/             | Lic.No/Date:3410037332<br>03.07.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                             |                                            |                           |

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| 98 | <b>Case No.:2/15/87-ALC1/2013</b>                                                                                                                                              | Party Name:GOVIND RUBBER LTD.   | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b> |
|    | HQ File :01/87/050/00107/AM14/                                                                                                                                                 | RLA File :30/24/040/00015/AM14/ | Lic.No/Date:3010095113<br>04.07.2013       | Defer Date:14.08.2013   |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously. |                                 |                                            |                         |

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| 99 | <b>Case No.:31/17/87-ALC1/2013</b>                                                                                   | Party Name:SINGH PLASTICISERS &<br>RESINS (I) PVT.LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00138/AM14/                                                                                       | RLA File :05/24/040/00117/AM14/                        | Lic.No/Date:0510359123<br>08.07.2013       | Defer Date:<br>14.08.2013 |
|    | <b>Decision:</b> A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC. |                                                        |                                            |                           |

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| 100 | <b>Case No.:28/17/87-ALC1/2013</b> | Party Name:VEEKAY POLYCOATS LTD. | Meet No/Date:17/87-ALC1/2013<br>24.07.2013 | <b>Status: Deferred</b>   |
|     | HQ File :01/87/050/00135/AM14/     | RLA File :05/24/040/00106/AM14/  | Lic.No/Date:0510359230<br>09.07.2013       | Defer Date:<br>14.08.2013 |

**Decision:** A copy of application has been forwarded to D/o C&PC on 23.07.2013. Comments awaited from D/o C&PC.

Meeting ended with thanks to Chair and all participants.

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